



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17th October, 2022

NOTICE

Please take notice that the following matter listed on 17.10.2022 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

By order of Hon'ble Chairperson

-Sd/-

Registrar